

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PANASH EDUCATIONAL SERVICES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	PANASH EDUCATIONAL SERVICES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	27/08/2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	RoC-Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U80212DL2008PTC182546
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	REGISTERED OFFICE: Panash House, TA-21-22, Tuglakabad Extnsion, Main Okhla Road, New Delhi-110019 PRINCIPAL OFFICE: 37, Rampuri, Kalkaji, New Delhi-110019
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	09.10.2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Abhishek Anand, E-103, LGF, Greater Kailash Enclave-1, New Delhi-110048, irpepoch@gmail.com, IBBI/IPA-002/IP-N00038/2016-2017/10077, Mob: 9899000168
8.	LAST DATE FOR SUBMISSION OF CLAIMS	14.11.2020

Notice is hereby given that the PANASH EDUCATIONAL SERVICES PRIVATE LIMITED has commenced voluntary liquidation on 09.10.2020.

The stakeholders of **BONA VITA TECHNOLOGIES PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 14.11.2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name of the Liquidator: Abhishek Anand
Date and Place: 13.10.2020

